

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(मानव संसाधन विभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

HR-29/67/2021-HR-FSSAI/2155

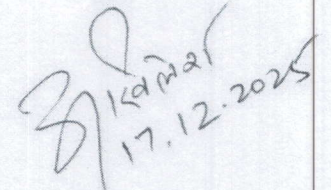
Dated: 17th December, 2025

OFFICE ORDER No. 235 /2025

In view of the requests received from the Training division and S&S Division, and as mandated u/s 5 of the RTI Act, 2005, the following changes are hereby made in the designation of Central Public Information Officers (CPIO) and First Appellate Authority (FAA):

Sr. No.	Division	Existing CPIO/FAA	New CPIO/FAA
1	Training Division	CPIO- Sh. Abhimanyu Kumar, Manager	CPIO - Sh. Rajiv Kumar, Administrative Officer
2	S&S Division	FAA- Shri Amit Sharma, Director	FAA - Shri Rakesh Kumar, Director

2. This issues with approval of the Competent Authority.


(Akhilesh Gupta)
Deputy Director

Copy to -

- Concerned Officers
- RTI Cell - for necessary action in view of change in designation
- ✓ IT Division - for uploading on the website under CPIO/FAA section and on the e-office dashboard